

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15463/2014

(Arising out of impugned final judgment and order dated 20/11/2013
in CMWP No. 57408/2013 passed by the High Court Of Judicature At
Allahabad)

CHANDAN DEVI

Petitioner(s)

VERSUS

RAMESHWAR & ORS. Respondent(s)
(With appln. (s) for exemption from filing O.T. and prayer for
interim relief and office report)

Date : 07/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)

Mr. M.Z. Chaudhary, Adv.
Mr. Aftab Ali Khan , Adv.
Mr. Rashid Khan, Adv.
Mr. Zahid Hussain, Adv.
Mr. Sandeep Garausa, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At the request of the counsel appearing on behalf of
the petitioner, list after two weeks.

(MADHU BALA)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER

Signature Not Verified

Digitally signed by
Madhu Bala
Date: 2014.07.09
14:46:22 IST
Reason: